

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 463/MP/2014 along with IA No. 40/2019

Subject : Petition under Section 79(1)(f) of the Electricity Act, 2003 for a direction to the Respondents to pay additional fixed charge of Rs.0.439/KWH for the balance period of PPA (Interlocutory Application for bringing on record additional documents)

OP No. 71/2012

Subject : Petition under Section 86(1)(f) of the Electricity Act, 2003 filed by GMR Vemagiri Power Generation Limited seeking consent of the Commission to the proposed amendments to the Power Purchase Agreement, pursuant to and in furtherance of the APERC order dated 05.12.2009.

OP No. 72/2012

Subject : Petition under Section 86(1)(f) of the Electricity Act, 2003 for direction to the Respondents to pay additional fixed charges of Rs. 0.439 Ps/KWH for the balance period of the PPA.

Petitioner : GMR Vemagiri Power Generation Limited

Respondent : APEDCL and others

Date of Hearing : **15.1.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Sanjay Sen, Senior Advocate, GVGPL
Shri Saransh Shaw, Advocate, GVPGL
Ms. Divya Chaturvedi, Advocate, GVGPL
Ms. Neha M. Dabral, Advocate, GVGPL
Shri Chandan Kumar, Advocate, GVGPL
Shri Vishrov Mukerjee, Advocate, GVGPL
Ms. Yashasvi Kant, Advocate, GVGPL
Shri Ashwani Kumar Maini, GVGPL
Shri Basava Prabhu Patil, Senior Advocate, APDCL & Telangana Discoms
Shri Anand K. Ganesan, Advocate, APDCL & Telangana Discoms
Ms. Harsha V Rao, Advocate, APDCL & Telangana Discoms
Ms. Aishwarya Subramani, Advocate, APDCL & Telangana Discoms
Shri Geet Ahuja, Advocate, APDCL & Telangana Discoms
Shri Arijit Shukla, APDCL & Telangana Discoms
Shri Sivanandh Lahiri, APDCL & Telangana Discoms



Record of Proceedings

After hearing the rejoinder submissions of the learned Senior counsel for the Petitioner at length, the order in these petitions was reserved. At the request of the parties, written submissions (not exceeding 5 pages) shall be filed by **3.2.2026**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

